

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 401
IA/813/ND/2023 in IB/541/ND/2022

IN THE MATTER OF:

Orbis Trusteeship Services Private Limited	...	Applicant
Versus		
Kindle Infraheights Private Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 09.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Vatsala Rai, Adv.
For the Respondent : Mr. Rahul Kumar Gupta, Proxy-Counsel

ORDER

Learned Counsel for the respondent appeared and submitted that the matter being part heard & should be listed before same Bench. Let the matter be placed before the Regular Bench on 31.03.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)